

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 24.01.2022 (MONDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH) No. 19/2021	S. Thilak V R. S. Mills Private Ltd & 2 others WITH	Surana & Surana	Ramani Shankar R1 & R2
2.	Comp App (AT)(CH) No. 20/2021	S. Thilak V R. S. Mills Private Ltd & 2 others	Surana & Surana	Ramani Shankar R1 & R2
3.	TA No. 51/2021(Comp App (AT) No. 102/2019)	Specturm Power Generation Ltd & ors V M. Kishan Rao & Ors WITH	M. Naga Deepak	Yogesh K. Jagia R1-R10
4.	TA No. 52/2021(Comp App (AT) No. 137/2019)	M. Kishan Rao & Ors V Specturm Power Generation Ltd & ors	Yogesh K Jagia	Rohan R1, R32-R34 Siddarth Baruk R5-R7 Parekh R26

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT)(CH)(Ins) No. 52/2021	KCP Shivraman V Subramaniam Aneetha	R. Sowmiya S. Varshini	P. Raghunathan P. S. Gopalan & Co
6.	Comp. App (AT)(CH)(Ins) No.28/2021	Bank of India & 5 others Vs M/s. BS Limited (In liquidation) Through its liquidator Mr. Yadavilli Sai Karunakar	Asish Rana V. N. Balakishore	Yadavalli Sai Karunakar
7.	Comp App (AT)(CH) No. 26/2021	Sairamesh Kanuparthi RP of Coastal Oil & Gas Infrastructure P Ltd V V Mahesh. Liquidator of Nagarjuna Oil Corporation Ltd & 26 Others WITH	Algo Legal	S. Sathish -R1 Raj Jhabakh -R2 Uma Sudan R10, R14 & R16 Ramanamoorthy R25
8.	Comp App (AT)(CH)(Ins) No. 148/2021	Haldia Petro Chemicals Ltd Vs Sairamesh Kanuparthi IRP of Coastal Oil and Gas Infrastructure P Ltd & 4 ors WITH	Raj Jhabakh Preethi Mohan Ranjana	Namitha Mathews -R1 S. Sathish – R2 & R3 R. Uma Suthan – R4 & R5
9.	Comp App (AT)(CH)(Ins) No. 168/2021	V. Mahesh Liquidator of Nagarjuna Oil Corporation Limited V Sai Ramesh Kanuparthi IRP of Coastal Oil and Gas Infrastructure P Limited & 4 Ors	K. Satish	Pulkit Malhotra -R1 Raj Jhabakh -R2 R. Uma Sudan R4 & R5
10.	TA No.38/2021 (Comp App (AT) No. 80/2021)	State Bank of India V Bharath Infra Export & Import Ltd	Sanjay Kapoor V M Kannan Mega Karnwal Arjun Bhatia Lali Rajput	Garima Jain Balaji Srinivasan - Respondent

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//By order//

1. Notice Board

2. Website: www.nclat.nic.in

(Chennai Bench)

For Assistance,

1.Dy.Registrar - **PH No. : 044-2888 0500**

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